of the linkage? So, keeping that in view, is there any proposal before the Ministry of Railways to request the Government of Rajasthan to prioritize and also to augment the finance of the Railways in this connection?

SHRI PAWAN KUMAR BANSAL: As the hon. Member has said, the State Governments are requested, from time to time, for sharing the cost of the projects, which they consider essential, but which we consider to be unremunerative. And, it is particularly the State of Karnataka which has come forward in this matter. Even in the case of pending projects, Karnataka has come forward to share the cost. This is the standing invitation to all. And, I would like to reiterate that request, today, to all the States again. I have also written a good many letters to some of the Chief Ministers, requesting them that in such cases, they should bear the cost of land and 50 per cent of the total cost construction. Very recently, the State of Haryana has come forward for one project. And, I would certainly welcome, and would also be grateful to the hon. Member if he can also persuade the Government of Rajasthan to share the cost that way so that our work can be expedited at a much faster speed in that direction.

*107. [The questioner (Shri Ram Kripal Yadav) was absent.]

Setting up of Kendriya Vidyalayas

*107. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has any plan to set up Kendriya Vidyalayas (KVs) on Public Private-Partnership model in Bihar;
- (b) if so, how many such KVs would be set up in the State and also all over the country; and
 - (c) the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) to (c) A statement is laid on the Table of the House.

Statement

- (a) Kendriya Vidyalayas (KVs) are sponsored by one of the following:
 - (i) Ministries or Departments of the Government of India.
 - (ii) State Governments.

- (iii) Union Territories' Administrations.
- (iv) Organization of employees belonging to the eligible categories.

The sponsoring authority is to provide free of cost, land for the school and temporary accommodation till such time the KV is constructed. Government of India bears all other recurring and non-recurring expenditure of running the school.

Public Sector Undertakings/Institutes of Higher Learning can also sponsor the KVs. The recurring and non-recurring expenditure for such KVs are met by the concerned Public Sector Undertaking/Institute of Higher Learning.

A proposal for opening of KVs under the Public Private Partnership (PPP) Mode was considered by the Board of Governors (BOG), Kendriya Vidyalaya Sangathan (KVS), in its meeting held on 19th January, 2012. However, BOG decided not to introduce the scheme of opening of new KVs under the PPP Mode. Presently there is no plan to set up KVs on PPP Mode in Bihar or any other part of the country.

(b) and (c) Do not arise.

MR. CHAIRMAN: Any supplementaries?

DR. T. SUBBARAMI REDDY: Sir, the hon. Minister has stated in his reply that in a meeting held on 19th January, 2012, the Board of Governors had not decided to introduce the scheme of opening of new Kendriya Vidyalayas under the PPP mode. Even if you do not want PPP mode, we have sufficient funds to have more and more Kendriya Vidyalayas in different parts of the country. So, what are your future plans in this regard? How are you going to expand Kendriya Vidyalayas in different parts of the country?

SHRI M.M. PALLAM RAJU: Sir, a total number of 107 Kendriya Vidyalayas for 2010-11 onwards have been sanctioned. They are in various stages of construction. In the Twelfth Five Year Plan, additional 500 Kendriya Vidyalayas are planned to be constructed.

प्रो. अनिल कुमार साहनी: सभापति महोदय, मैं मंत्री महोदय से जानकारी लेना चाहता हूं कि आपने 19 जनवरी, 2012 को आयोजित बैठक के उपरान्त सरकारी, गैर-सरकारी भागीदारी प्रणाली के अंतर्गत नए केन्द्रीय विद्यालय खोले जाने की स्कीम बंद करने का निर्णय लिया था, मगर जिन ज़िलों में अभी तक केंद्रीय विद्यालय नहीं खुला है, वहां के जो सांसद होते हैं, वे दूसरे जिलों में रिकमेंडेशन भेजते हैं, क्या आपके पास उनको प्राथमिकता देने का कोई प्रस्ताव है या नहीं है? सुदूर क्षेत्र में जो गरीब छात्र या बच्चे होते हैं, उनको केन्द्रीय विद्यालय में पढ़ने का मौका मिलेगा या नहीं मिलेगा, और आप उन ज़िलों में कब तक केंद्रीय विद्यालय बनाने का प्रस्ताव रखते हैं, हमें इसकी जानकारी दें?

SHRI M.M. PALLAM RAJU: Sir, right now, there are 135 districts in the country where there are no Kendriya Vidyaiayas. Definitely, we will consider those districts, on a priority basis, which do not have any Kendriya Vidyalaya.

SHRI KUMAR DEEPAK DAS: Sir, first of all, I congratulate the hon. Minister. Sir, the Government has decided to establish a new Kendriya Vidyalaya in Barpeta. But building for that has not been sanctioned as yet. All the MLAs and MPs, contributing from their LAD Fund, have developed something. We have also provided the requisite land. I would like to know whether the Government will take necessary action to release the funds for construction of a permanent building for Kendriya Vidyalaya at Barpeta.

SHRI M.M. PALLAM RAJU: Sir, if all the criteria have been met including the land, I do not see any reason why they should not go ahead with the construction. Right now, there are about 60 Kendriya Vidyalayas which are in progress, as far as construction is concerned. I am not sure if Barpeta is one of them. But if it is not there, I will check the reason and I will expedite it.

रतलाम मंडल के अंतर्गत रेल लाइनों का बिछाया जाना

*108. श्री थावर चन्द गहलोत : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) पश्चिम रेलवे के रतलाम मंडल के अंतर्गत नई रेल लाइनें बिछाए जाने हेतु कौन-कौन सी कार्य योजनाएं स्वीकृत की गई हैं;
- (ख) अक्टूबर, 2012 तक उक्त स्वीकृत रेल लाइनों पर हुए व्यय की आर्थिक एवं भौतिक उपलब्धियों का ब्यौरा क्या-क्या है; और
- (ग) उक्त परियोजनाओं का कार्य निर्धारित लक्ष्य से काफी पीछे रहने के मुख्य कारण क्या हैं?

रेल मंत्री (श्री पवन कुमार बंसल): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।